

ITEM NO.7

COURT NO.12

SECTION II-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

IA 10957/2015,10958/2015, in Petition(s) for Special Leave to  
Appeal (Crl.) No(s). 9312/2014

(Arising out of impugned final judgment and order dated 25-03-2014  
in CRA No. 453/2002 passed by the High Court Of M.p At Indore)

KALABAI

Petitioner(s)

VERSUS

THE STATE OF MADHYA PRADESH

Respondent(s)

Date : 11-04-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHUSHAN  
HON'BLE MR. JUSTICE K.M. JOSEPH

For Petitioner(s) Mr. Pawan Reley, Adv.  
Ms. Anuradha Mutatkar, AOR

For Respondent(s) Mr. Vaibhav Srivastava, D.A.G.  
Mr. Akshay C. Shrivastava, adv.  
Ms. Sugandha Anand, Adv.

Mrs. Swarupama Chaturvedi, AOR

UPON hearing the counsel the Court made the following

O R D E R

List in the week commencing from 22.04.2019.

(NEELAM GULATI)  
COURT MASTER (SH)

(RENU KAPOOR)  
BRANCH OFFICER